

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 16 OF 2025

IN THE MATTER OF:

Public Action Committee & Ors.

.....Applicant

Versus

State of Punjab & Ors.

....Respondents

INDEX

NEXT DOH-27/04/2026

Sr. No.	Particular	Page No.
1.	Report on behalf of the Respondent No. 3 (Municipal Council, Sirhind-Fatehgarh Sahib)	1-19

Filed By:



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Place: New Delhi

Dated: 24.04.2026

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IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,

NEW DELHI

ORIGINAL APPLICATION NO. 16 OF 2025

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**REPORT ON BEHALF OF RESPONDENT NO.3 - (MUNICIPAL
COUNCIL, SIRHIND)**

I, Avtar Chand, Executive Officer, Municipal Council, Sirhind-Fatehgarh Sahib, having office at Sirhind, Dist Fatehgarh Sahib, Punjab - 140406 do hereby, solemnly affirm and state as under that I am the Executive Officer of Respondent No. 3 (Municipal Council, Sirhind-Fatehgarh Sahib) and having been well conversant with facts and in compliance with order dated 27.01.2026 submit as follows:-

OLD SITE AT HANSLA NADI

1. That at the outset it is submitted that no fresh dumping of MSW is being carried out at this site.
2. It is submitted that with regards to the directions of the Hon'ble Tribunal with respect to clearing legacy waste at the site at Hansla Nadi, the Respondent No. 3 states on record that there was approximately 10,000 MPT of Legacy Waste lying at the dumping ground and for clearing the same, the work of bio remediation of legacy waste at this Site was awarded to the contractor on 30.01.2026 by Respondent No. 3 and the work had started and till now 70% percent of total legacy waste has been cleared from that site. A copy of the



Resolution passed by the Municipal Council for remediation of such legacy waste dated 06.11.2025 and a work order no. 1896 issued to contractor dated 30.01.2026 is annexed as **ANNEXURE R- 1/A** and **ANNEXURE R-1/B** respectively.

3. That it is submitted that the previous timeline given for clearance of such legacy waste at the old site was March 31, 2026, but it is respectfully submitted that due to unexpected and untimely rainfall, the remediation work was affected and work had to be stopped for a few days due to untimely rains. But since then, work has been going continuously and Municipal Council seeks one month's time to clear the rest 30% of legacy waste at the site and by 30.05.2026 the site will be cleared of all legacy waste. It is further submitted that Respondent No. 3 is proactively monitoring the cleanup drive and a warning letter has already been issued to the contractor so that remaining remediation work can be expedited. A copy of the warning letter issued by Respondent No. 3 is annexed as **ANNEXURE R- 2**.
4. That after the site is cleared of legacy waste, a park shall be constructed on the site and Municipal Council, Sirhind has already passed a resolution No. 538 (b) dated 06.11.2025, approving an estimate of Rs. 50 Lakh for the said related work and bricks have laid along with construction of boundary. A copy of Geo-photographs of said location is annexed as **ANNEXURE R- 3**.
5. That near the dumping land there is a separate MRF Shed where work of Bio Remediation of Legacy Waste is being carried out along with 50 compost pits that are in functional condition for processing of fresh waste for remediation of solid waste.

4

SECOND SITE AT BASSI PATHANA, BAHADURGARH

6. That from December 25 to 27, commemorating the martyrdom of Baba Zorawar Singh and Baba Fatch Singh, the younger Sahibzadas of Guru Gobind Singh Ji the **Shaheedi Jor Sabha/Mela – 2025** was held at Sirhind. This historic event sees devotees from across Punjab and neighboring states braving the winter chill and foggy weather to pay homage, with participation up to 50 lakh devotees. A copy of the news Article titled '*Punjab CM calls for foolproof arrangements for pilgrims during 'Shaheedi Sabha'*' is already cited and annexed herewith as **ANNEXURE R – 4**.
7. That due to the **Shaheedi Jor Sabha/Mela**, huge waste got accumulated at the mela site AT BASSI PATHANA, BAHADURGARH. That in this regard it is submitted that once the Hansali Nadi site is cleared of legacy waste by 30.05.2026, then the waste from this site shall also be cleared and remedied by 30.06.2026.
8. That it is further pertinent to mention that 56 Compost pits are being constructed at this site for remediation of wet waste.
9. That MC Sirhind has already written a Letter dated 12.01.2026 to the PPCB for grant of approval for setting up of MRF shed at Bassi Pathana. A copy of the said letter dated 12.01.2026 is annexed herewith as **ANNEXURE R – 5**.

NEW SITE TO BE ACQUIRED

10. It is further submitted that Respondent No. 3 is in the process of acquiring a new piece of land at Brahman Majra village, outside the city, for construction of a new dump site. It is further submitted that once the site is finalized, the case will be sent to PPCB for grant of necessary approval.

ENVIRONMENTAL COMPENSATION

11. It is submitted with regards to environmental compensation imposed by Punjab Pollution Control Board that the financial condition of Respondent No.

3 – Municipal Council, Sirhind-Fatehgarh Sahib is quite fragile at the moment, and the payment will be made in instalments.

12. That in this regard it is the further submission of Respondent No. 3 that Municipal Council, Sirhind-Fatehgarh Sahib has already paid a compensation fee of Rs. 18.00 lakhs to Punjab Pollution Control Board and an additional amount of Rs. 05 lakhs have been paid as a compensation fee to Punjab Pollution Control Board Regional Office Mandi Gobindgarh through a cheque bearing cheque no. is 465695 dated 10.04.2026. (A copy of the said cheque and receiving is annexed herewith as **ANNEXURE R – 6**.)


DEPONENT

VERIFICATION:

I, Amar Chand, Executive Officer, Municipal Council, Sirhind-Fatehgarh Sahib, Punjab and I do hereby, solemnly affirm and verify that the contents of the above Affidavit are true and correct to my knowledge as derived from the official record. No part of the above affidavit is false and nothing material has been kept concealed or suppressed therein.

Verified at Sirhind on this 24th day of April, 2026.

This document has been entered at
serial no. 798 on dt. 24/4/2026


ATTESTED
NOTARY
FATEHGARH SAHIB
PUNJAB, INDIA


DEPONENT

ANNEXURE R-1/A

538/B 06.11.2025	<p>Subject:-Regarding the construction of a park near MRF Shed.</p> <p>As per the report of Engineering Branch that there is a garbage dump near MRF Sed within the limits of the Municipal Council, the case for remediation of which is under the consideration of the Municipal Council. After remediating the garbage from this place, it is proposed to construct a park on the vacant land. Keeping in mind the public interest, the estimated cost of constructing the park and its associated expenses is unanimously approved at Rs. 49.34 lakh. The case is presented for consideration and approval in the general meeting of the Municipal Council.</p>
	<p>Decision of MC Houses :-Keeping in view the public interest, the estimated cost of constructing the park and its associated expenses to the time of rs.49.34 lakh unanimously approved.</p>

Form MW -5

Municipal Council
WORK ORDER FORM

(Rule VIII-7)

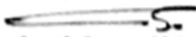
No. 1918

Dated 09/03/26

Order for work described below given to The Survey co-op
 Contractor to be executed as per condition on the back, and at the rates
 specified below :- Society

Description of Work	Rate	Per	Remarks
Const of Park MRF Shed			
E/cost :- 49.34 Lac			
E/Tender Notice NO 5126			
Tender Rate (-2%) below estimate			
Time Limit 4 months			
Terms and condition as per DPIT			

..... Officer-in-charge of work


 ਸਹਾਇਕ ਇੰਜੀਨੀਅਰ
 ਨਗਰ ਕੌਂਸਲ ਮਹਾਰਿਦ (ਫ.ਗ.ਮ.)

..... Contractor

ANNEXURE R-1/B

<p>538/A 06.11.2025</p>	<p>Subject: Regarding the remediation of garbage lying at the dump site of the Municipal Council.</p> <p>Report of the in-charge sanitation branch Request regarding the above subject:-Municipal Council, Sirhind-Fatehgarh Sahib is a historical and religious city. There are many historical places in this city such as Aam Khas Bagh, Todar Mall Haveli, Sadna Kasai Mosque, Gurudwara Sri Fatehgarh Sahib, Sri Jyoti Saroop Sahib, Mata Chakreshwari Jain Temple, Mata Naina Devi Temple, Sri Roza Sharif, Shaheed Udham Singh Smark etc. Many religious deras and temples, colleges, universities, schools etc. are located there. About two years ago, the Municipal Council remediated the garbage collected within its limits. At that time, 13 tons of garbage is being generated daily within the limits of the Municipal Council, which is dumped at the dump of the Municipal Council, Sirhind-Fatehgarh Sahib.</p> <p>It is brought to you're the notice of house here that this waste has been measured through the DGPS system. According to which an estimated ten thousand tons of waste is lying at the dump. It is urgent to get this waste remediated</p>
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	<p>because the Shaheedi Jor Mela is coming in the month of December-2025 and the Punjab Pollution Control Board has also issued a show-cause notice to the Municipal Council in this regard as per the instructions issued by the provisions of Solid Waste Management-2016. The hearing of the same was held on 15.10.2025, in which the Chairman, Punjab Pollution Control Board is has issued direction to get the waste lying at the dump remediated as soon as possible. Therefore, the report for the approval of the remedation said waste and the estimated expenditure on it is approx. of Rs. 65.00 lakhs is presented for the approval of the House of the Municipal Council.</p>
	<p>Decision of MC Houses :-MC house unanimously approved the proposal.</p>

No. 1896

Dated. 30/1/2026

Order for work described below given to J.B. Sharma
Contractor to be executed as per condition on the back, and at the rates specified below :-

Description of Work	Rate	Per	Remarks
<p>Remediation of legacy from dump site mc Sikhiad E/Cost :- 65.00 62.97 LAC Tender notice :- 5126 Tender Rate :- -11.11% (below estimate) Terms and conditions as per D/NIT</p>			

S.
ਸਹਾਇਕ ਮਿਊਨਿਸਪਲ ਇੰਜੀਨੀਅਰ
ਨਗਰ ਕੌਮ ਸੁਰੱਖਿਅ (ਫਿ ਗ ਸ)

.....
Officer in-charge of work

for

.....
Contractor

ANNEXURE R-2

To,

J B SHARMA AND CO.

2054, Victoria enclave, Sec 50-C

Chandigarh.

No. SP-I Dated:-27.03.2026

Subject:- Regarding Remediation of Legacy from Dump Site MC Sirhind.

Regarding the above subject, it is written to you that the tender for the legacy waste lying at the old dump site by the Municipal Council, Sirhind-Fatehgarh Sahib was allotted to you by this office through Work Order No. 1896 dated 30.01.2026. As per the instructions of the NGT, it was very important to do this work on priority basis, but you are not taking the said work seriously. In this regard, you were asked to do the work properly and with progress by calling the office several times and issuing notices in writing. If any kind of penalty is imposed by the NGT/Government in relation to the said work, then you will be solely responsible for it.

Executive Officer,

Municipal Council, Sirhind-Fatehgarh Sahib.

No.SP-II Dated:-27.03.2026

A copy of the above is sent for information as follows.

- 1) Additional Deputy Commissioner (G), Fatehgarh Sahib.
- 2) Assistant Municipal Engineer, Municipal Council, Mandi Gobindgarh
(Additional Charge Sirhind-Fatehgarh Sahib).

Executive Officer,

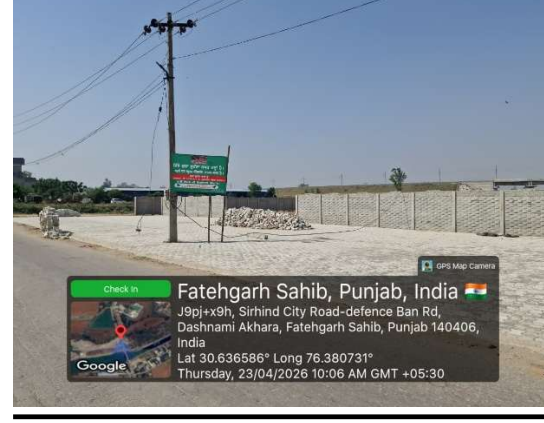
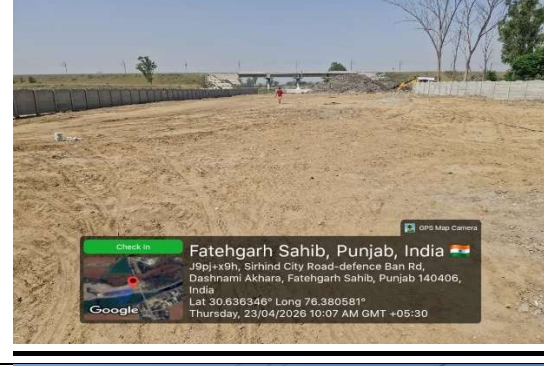
Municipal Council, Sirhind-Fatehgarh Sahib.

ANNEXURE R-3

Legacy Waste



Park



ANNEXURE R-4

ਗੁਰਦੁਆਰਾ ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ ਵਿਖੇ ਆਇਆ...

(ਸਫਾ 1 ਦੀ ਬਾਕੀ)

ਕਾਰਜਕਾਰੀ ਜਥੇਦਾਰ ਸਿੰਘ ਸਾਹਿਬ ਗਿਆਨੀ ਕੁਲਦੀਪ ਸਿੰਘ ਗੜਗੱਜ, ਪੰਜਾਬ ਦੇ ਰਾਜਪਾਲ ਗੁਲਾਬ ਚੰਦ ਕਟਾਰੀਆ, ਮੁੱਖ ਮੰਤਰੀ ਭਗਵੰਤ ਮਾਨ, ਸਿਹਤ ਮੰਤਰੀ ਬਲਵੀਰ ਸਿੰਘ, ਸਾਬਕਾ ਵਿਧਾਇਕ ਡਾ. ਨਵਜੋਤ ਕੌਰ ਸਿੰਘ, ਅਦਾਕਾਰ ਬੀਨੂ ਚਿੱਲੋਂ, ਦੇਵ ਖਰੋੜ, ਰਿੰਪੀ ਗਰੇਵਾਲ ਦੇ ਤਿੰਨ ਬੱਚੇ, ਵਿਧਾਇਕ ਮਨਪ੍ਰੀਤ ਸਿੰਘ ਇਯਾਲੀ, ਸੰਸਦ ਮੈਂਬਰ ਡਾਈ ਅੰਮ੍ਰਿਤਪਾਲ ਸਿੰਘ ਦੇ ਪਿਤਾ ਬਾਪੂ ਤਰਸੇਮ ਸਿੰਘ, ਉੱਤਰ ਪ੍ਰਦੇਸ਼ ਦੇ ਸਾਬਕਾ ਮੰਤਰੀ ਕਿਰਨਪਾਲ ਕਸ਼ਯਪ, ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਮੈਂਬਰ ਡਾਈ ਗੁਰਚਰਨ ਸਿੰਘ ਗਰੇਵਾਲ, ਡਾਈ ਅਵਤਾਰ ਸਿੰਘ ਗਿਆ, ਬਾਬਾ ਗੁਰਪ੍ਰੀਤ ਸਿੰਘ, ਡਾਈ ਕਰਨੈਲ ਸਿੰਘ ਪੰਜੋਲੀ, ਹਰਪਾਲ ਸਿੰਘ ਜੱਲੂ, ਮਲਕੀਤ ਸਿੰਘ ਚੰਗਾਲ, ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਦੇ ਸਕੱਤਰ ਪ੍ਰਤਾਪ ਸਿੰਘ, ਮੀਤ ਸਕੱਤਰ ਗੁਰਨਾਮ ਸਿੰਘ, ਸ੍ਰੀ ਦਰਬਾਰ ਸਾਹਿਬ ਦੇ ਮੋਨੋਜਰ ਭਗਵੰਤ ਸਿੰਘ ਧੰਗੜਾ, ਗੁਰਦੁਆਰਾ ਸ੍ਰੀ ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ ਦੇ ਮੋਨੋਜਰ ਗੁਰਦੀਪ ਸਿੰਘ ਕੌਰ, ਇੰਚਾਰਜ ਸਿਮਰਨਜੀਤ ਸਿੰਘ ਕੌਰ, ਚੀਫ਼ ਜਗਦੀਸ਼ ਸਿੰਘ ਬੁੱਟਰ, ਮੋਨੋਜਰ ਗੁਰਿੰਦਰ ਸਿੰਘ ਦੇਵੀਦਾਸਪੁਰ, ਵਧੀਕ ਮੋਨੋਜਰ ਬਲਵਿੰਦਰ ਸਿੰਘ, ਗੁਰਇਕਬਾਲ ਸਿੰਘ ਮਾਨ, ਹਰਮਨਜੀਤ ਸਿੰਘ ਸਮੇਤ ਸਿਆਸੀ ਆਗੂ ਤੇ ਧਾਰਮਿਕ



ਚਾਹ-ਪਕੌੜਿਆਂ ਦਾ ਲੰਗਰ ਛਕਦੇ ਹੋਏ ਮੁੱਖ ਮੰਤਰੀ ਭਗਵੰਤ ਮਾਨ।

ਸ਼ਖਸੀਅਤਾਂ ਗੁਰਦੁਆਰਾ ਸ੍ਰੀ ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ ਵਿਖੇ ਨਤਮਸਤਕ ਹੋਈਆਂ। ਗੁਰਦੁਆਰਾ ਸਾਹਿਬ ਦੇ ਮੁੱਖ ਦਰਬਾਰ ਵਿਖੇ ਅੰਮ੍ਰਿਤ ਵੇਲੇ ਆਸਾ ਦੀ ਵਾਰ ਦੇ ਕੀਰਤਨ ਉਪਰੰਤ ਮੁੱਖ ਗ੍ਰੰਥੀ ਗਿਆਨੀ ਹਰਪਾਲ ਸਿੰਘ ਨੇ ਸਾਹਿਬਜ਼ਾਦਿਆਂ ਦੇ ਇਤਿਹਾਸ ਦੀ ਲੜੀਵਾਰ ਕਥਾ ਕੀਤੀ। ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਵਲੋਂ ਟੋਡਰ ਮੱਲ ਦੀਵਾਨ ਹਾਲ ਅਤੇ ਗੁਰਦੁਆਰਾ ਸਾਹਿਬ ਦੇ ਸਾਹਮਣੇ ਖੁੱਲ੍ਹੇ ਪੰਡਾਲ ਵਿਚ ਧਾਰਮਿਕ ਦੀਵਾਨ ਵੀ ਸਜਾਏ ਗਏ। ਇਸੇ ਦੌਰਾਨ ਕਵੀ ਦਰਬਾਰ 'ਚ ਪ੍ਰਸਿੱਧ ਕਵੀਆਂ ਨੇ ਸਾਹਿਬਜ਼ਾਦਿਆਂ ਦੇ ਜੀਵਨ ਅਤੇ ਸ਼ਹਾਦਤ ਨਾਲ ਸੰਬੰਧਿਤ ਕਵਿਤਾਵਾਂ ਰਾਹੀਂ ਹਾਜ਼ਰੀ ਭਰੀ। ਜ਼ਿਕਰਯੋਗ ਹੈ ਕਿ 27 ਦਸੰਬਰ ਨੂੰ ਗੁਰਦੁਆਰਾ ਸ੍ਰੀ ਜੋਤੀ ਸਰੂਪ ਸਾਹਿਬ ਵਿਖੇ ਸਵੇਰ ਸਮੇਂ ਸ੍ਰੀ ਅਖੰਡ ਪਾਠ ਸਾਹਿਬ ਦੇ ਭੋਗ ਪਾਏ ਜਾਣਗੇ, ਜਿਸ ਮਗਰੋਂ ਗੁਰਦੁਆਰਾ ਸ੍ਰੀ ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ ਤੋਂ ਸਵੇਰ 9 ਵਜੇ ਨਗਰ ਕੀਰਤਨ ਆਰੰਭ ਹੋਵੇਗਾ, ਜਿਸ ਦੀ ਗੁਰਦੁਆਰਾ ਸ੍ਰੀ ਜੋਤੀ ਸਰੂਪ ਸਾਹਿਬ ਵਿਖੇ ਕੀਰਤਨ ਸੋਹਲ ਦੇ ਪਾਠ ਨਾਲ ਸਮਾਪਤੀ ਹੋਵੇਗੀ। ਜਾਣਕਾਰੀ ਮੁਤਾਬਿਕ 27 ਦਸੰਬਰ ਨੂੰ ਦੁਪਹਿਰ 12 ਵਜੇ ਗੁਰਦੁਆਰਾ ਸ੍ਰੀ ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ ਵਿਖੇ ਅੰਮ੍ਰਿਤ ਸੰਚਾਰ ਸਮਾਗਮ ਵੀ ਹੋਵੇਗਾ।

ਅਜੀਤ

27-Dec-2025
Page: 2

<http://epaper.ajitjalandhar.com/edition/20251227/1/2.cms>



ਗੁਰਦੁਆਰਾ ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ ਵਿਖੇ ਨਤਮਸਤਕ ਹੋਣ ਪਹੁੰਚੀ ਵੱਡੀ ਗਿਣਤੀ 'ਚ ਸੰਗਤ।

ਤਸਵੀਰ : ਮੁਨੀਬ

ਗੁਰਦੁਆਰਾ ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ ਵਿਖੇ ਆਇਆ ਸੰਗਤ ਦਾ ਸੈਲਾਬ

ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ, 26 ਦਸੰਬਰ (ਭਲਜਿੰਦਰ ਸਿੰਘ, ਮਨਪ੍ਰੀਤ ਸਿੰਘ)-ਸ੍ਰੀ ਗੁਰ ਗੋਬਿੰਦ ਸਿੰਘ ਜੀ ਦੇ ਛੋਟੇ ਸਾਹਿਬਜ਼ਾਦੇ ਬਾਬਾ ਚੌਧਰੀ ਸਿੰਘ ਜੀ, ਬਾਬਾ ਫਤਹਿ ਸਿੰਘ ਜੀ

- ਰਾਜਪਾਲ ਅਤੇ ਮੁੱਖ ਮੰਤਰੀ ਹੋਏ ਨਤਮਸਤਕ
- ਅੱਜ ਸਜਾਇਆ ਜਾਵੇਗਾ ਨਗਰ ਕੀਰਤਨ



ਪੰਜਾਬ ਦੇ ਰਾਜਪਾਲ ਗੁਲਾਬ ਚੰਦ ਕਟਾਰੀਆ ਅਤੇ ਮੁੱਖ ਮੰਤਰੀ ਭਗਵੰਤ ਮਾਨ ਤੇ ਉਨ੍ਹਾਂ ਦੀ ਪਤਨੀ ਗੁਰਪ੍ਰੀਤ ਕੌਰ ਨਤਮਸਤਕ ਹੋਣ ਮੌਕੇ।



ਤਸਵੀਰਾਂ : ਮੁਨੀਬ

ਅਤੇ ਮਾਤਾ ਗੁਜਰੀ ਜੀ ਦੀ ਅਫ਼ੌਤੀ ਸ਼ਹਾਦਤ ਨੂੰ ਸਮਰਪਿਤ ਸਾਲਾਨਾ ਸ਼ਹੀਦੀ ਸਭਾ ਦੇ ਦੂਜੇ ਦਿਨ ਜਿਥੇ ਵੱਡੀ ਗਿਣਤੀ ਵਿਚ ਸੰਗਤਾਂ ਗੁਰਦੁਆਰਾ ਸ੍ਰੀ ਫਤਹਿਗੜ੍ਹ ਸਾਹਿਬ, ਗੁਰਦੁਆਰਾ ਸ੍ਰੀ ਜੋਤੀ ਸਰੂਪ ਸਾਹਿਬ, ਗੁਰਦੁਆਰਾ ਟੋਢਾ ਭੁਲਰ, ਗੁਰਦੁਆਰਾ ਭੰਬ ਸਾਹਿਬ ਅਤੇ ਗੁਰਦੁਆਰਾ ਯਾਦਗਾਰ ਬਾਬਾ ਮੰਤੀ ਰਾਮ ਮਹਿਰਾ ਵਿਖੇ ਨਤਮਸਤਕ ਹੋਈਆਂ, ਉਥੇ ਹੀ ਸ੍ਰੀ ਅਕਾਲ ਤਖ਼ਤ ਸਾਹਿਬ ਦੇ (ਭਾਕੀ ਸਫਾ 2 ਕਾਲਮ 3)

ਅਜੀਤ

27-Dec-2025
Page: 1

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Punjab CM calls for foolproof arrangements for pilgrims during 'Shaheedi Sabha'

The annual martyrdom congregation in memory of Zorawar Singh and Fateh Singh – the younger sons of Guru Gobind Singh – and their grandmother Mata Gujri will begin at Fatehgarh Sahib on December 25 and continue till December 27.

Published on: Dec 16, 2025 6:06 AM IST

By Press Trust of India , Chandigarh



Punjab Chief Minister Bhagwant Mann on Monday asked officials to ensure foolproof arrangements for pilgrims during the 'Shaheedi Sabha' at Fatehgarh Sahib, in which in lakhs of devotees pay homage to the sacrifice of the younger sons of the 10th Sikh Guru, Guru Gobind Singh.



Chairing a meeting of the concerned officials, Punjab CM Bhagwant Mann said around 50 lakh devotees are expected for the 'Shaheedi Sabha' for whom foolproof arrangements should be made, according to an official statement.

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The annual martyrdom congregation in memory of Zorawar Singh and Fateh Singh – the younger sons of Guru Gobind Singh – and their grandmother Mata Gujri will begin at Fatehgarh Sahib on December 25 and continue till December 27.

Chairing a meeting of the concerned officials, Mann said around 50 lakh devotees are expected for the 'Shaheedi Sabha' for whom foolproof arrangements should be made, according to an official statement. Major focus should also be laid on

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devotees, the entire district should be divided into sectors with top police and civil officers supervising each one of them, according to the statement.

Three-hundred mobile toilets should be installed in the district and ambulances/fire tenders should be stationed at the prominent points for the convenience of the people, Mann said. The chief minister also said that 200 e-rickshaws and 200 shuttle buses should be deployed for free commuting of the devotees visiting the holy city. More than 300 CCTV cameras should be installed in all corners of the city to keep strict vigil on the law and order situation, Mann said, adding that control rooms of all the departments with toll free numbers would be set up so that people can call them in case of any need. The martyrdom of Zorawar Singh, Fateh Singh and Mata Gujri has been inspiring Punjabis to fight against injustice, tyranny and oppression since ages, the chief minister said.

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ANNEXURE R-5

Municipal Council Sirhind-Fatehgarh Shaib

Distt:-Fatehgarh Sahib

Phone no:-01763-500940-500937,Email:- eomc.sir fgs@yahoo.co.in

Reminder-1

To,

The Chief Environment Engineer(B),
Punjab Pollution Control Board,
Zonal Office-II, Vatavaran Bhawan,
Nabha road, Patiala 147001(Pb)
Letter no:-66 Dated:-12.01.2026

Subject:- Regarding granting Consent to Operate/Authorization of the dump site.

Reference:- In continuation of Office Letter No. 5052 dated:-06.11.2025.

Regarding the above subject and reference, you are requested once again that Municipal Council, Sirhind was dumping garbage on the dumping ground constructed near the MRF shed constructed on the property owned by municipal council near the city road chow. But due to the population around, now this place has come into the residential area. Due to which a case has been filed by the residents in the N.G.T. to shift the existing dump site. Which is now pending in the Hon'ble N.G.T. The Hon'ble N.G.T has directed the Executive Officer, Municipal Council, Sirhind-Fatehgarh Sahib, vide its order dated 03.11.2025, "we direct the respondent no 3 Executive Officer, Municipal Council, Sirhind Mandi to file affidavit within two weeks disclosing the status of shifting of the site from the present place to another place and also the steps which are being taken to restore the present site to its original position" and has sought a report. The Legacy Waste lying at this dump site will be remediated soon and the place will be cleaned and the process of constructing a park by Plantation at this place will be implemented. In this regard, the House of Municipal Council, Sirhind-Fatehgarh Sahib has approved an amount of approximately Rs. 65.00 lakhs through its resolution No. 538(A) dated 06.11.2025 and an amount of

approximately Rs. 50.00 lakhs for the construction of parks etc. through resolution No. 538(B) dated 06.11.2025. Now, the Municipal Council has totally stopped dumping garbage at the old dump site and a notice board has been put up to inform the general public. The photo of the board is attached.

It is also worth mentioning here that the Municipal Council is constructing a new MRF shed on the land owned by the Municipal Council at Rakba Bahadurgarh Bassi Road, Sirhind, which is now quite far from the residential area. In which a new SLF is being built and compost pits are also being built after segregation of waste. A joint visit has also been made to the new place by the officers of the Municipal Council, Sirhind-Fatehgarh Sahib and Environmental Engineer Punjab Pollution Control Board, Regional Office Fatehgarh Sahib.

Therefore, you are once again requested you through this letter to kindly grant the Consent to Operate/Authorization for this place(new dump site) so that the Hon'ble N.G.T. can be informed in this regard.

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.

Attached:- 1) Certified copy of resolutions no. 538(A) and 538(B)
2) Orders of the Hon'ble National Green Tribunal

Letter no:-67-68 Dated:-12.01.2026.

A copy of the above is sent for information and further necessary action:-

1. Additional Deputy Commissioner(G),Fatehgarh Sahib.
2. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.

PART OF ANNEXURE R - 5

Municipal Council Sirhind-Fatehgarh Shaib

Distt:-Fatehgarh Sahib

Phone no:-01763-500940-500937,Email:- eomc.sir fgs@yahoo.co.in

To,

The Chief Environment Engineer(B),
Punjab Pollution Control Board,
Zonal Office-II, Vatavaran Bhawan,
Nabha road, Patiala 147001(Pb)
Letter no:-5052 Dated 06.11.2025

Subject:- Regarding granting Consent to Operate/Authorization of the dump site.

Regarding the above subject, it is requested that the Municipal Council, Sirhind was dumping garbage on the old dumping ground constructed near the MRF shed constructed on its own property near the city road chow. But due to the population around, now this place has come into the residential area. Due to which a case has been filed by the residents in the N.G.T. to shift the existing dump site. Same is now pending in the Hon'ble N.G.T. The Hon'ble N.G.T has issued direction the Executive Officer, Municipal Council, Sirhind-Fatehgarh Sahib, vide its order dated 03.11.2025:- "we direct the respondent no 3 Executive Officer, Municipal Council, Sirhind Mandi to file affidavit within two weeks disclosing the status of shifting of the site from the present place to another place and also the steps which are being taken to restore the present site to its original position" and has sought a report. The legacy waste lying at this dump site will be remediated soon and the place will be cleaned and the process of constructing a park by plantation at this place will be implemented. In this regard, the House of Municipal Council, Sirhind-Fatehgarh Sahib has approved an amount of approximately Rs. 65.00 lakhs vide its resolution No. 538(A) dated 06.11.2025 and an amount of approximately Rs. 50.00 lakhs for the construction of parks etc. vide resolution No. 538(B) dated 06.11.2025.

It is also worth mentioning here that the Municipal Council is constructing a new MRF shed on the land owned by the Municipal Council at

Rakba Bahadurgarh Bassi Road, Sirhind, which is now quite far away from the residential area. A new SLF is being built and compost pits are also being built for composting after segregation of waste. A joint visit has also been made to the new place by the officers of the Municipal Council, Sirhind-Fatehgarh Sahib and Environmental Engineer Punjab Pollution Control Board, Regional Office Fatehgarh Sahib.

Therefore, it is requested through this letter that grant Consent to operate/Authorization for this place so that the Hon'ble N.G.T. can be informed within the specified time of two weeks.

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.

Attached:- 1) Certified copy of resolutions no. 538(A) and 538(B)
2) Orders of the Hon'ble National Green Tribunal

Letter no:-5053-54 Dated:-06.11.2025.

A copy of the above is sent for information and further necessary action:-

1. Additional Deputy Commissioner(G),Fatehgarh Sahib.
2. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.

ANNEXURE R-6

Municipal Council Sirhind-Fatehgarh Shaib

Distt:-Fatehgarh Sahib

Phone no:-01763-500940-500937,Email:- eomc.sir fgs@yahoo.co.in

To,

Environmental Engineer,
Punjab Pollution Control Board,
Regional Office,
Fatehgarh Sahib.

No.1324

Dated:16.04.2026

Subject:- Regarding deposit of Environment Compensation (EC) penalty fee.

Regarding the above subject, it is requested that you have imposed Environment Compensation (EC) of Rs. 108.00 lakhs on Municipal Council, Sirhind Fatehgarh Sahib, out of which Rs. 18.00 lakhs has already been paid by the Municipal Council and now Rs. 05 lakhs is being paid to you by the Municipal Council, Sirhind-Fatehgarh Sahib. The cheque number of which is:- 465695 dated:-10.04.2026. Please kindly deposit this amount in Environment Compensation (EC).

This is for your information.

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.

PNB Bank
Sirhind (Fatehgarh Sahib) Punjab-140405
RTGS/NEFT IFS Code : PUNB0045310

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For PUNJAB MUNICIPAL DEVELOPMENT & MUNICIPAL COUNCIL SIRHIND

नगर विकास सचिव, सिरिन्द, फतेहगढ़, साहिब
Authorised Signatory(ies)
Please sign above

10042026
D M M Y Y Y

31